

their full capacity and the date from which those are not so working;

(b) the percentage of the rated capacity at which each one of these undertaking is working; and

(c) the remedial measures that are being taken to improve their working?]

वित्त मंत्रालय में राज्य मंत्री (श्री के०
आर० गणेश) : (क) से (ग) सभा-पटल
पर एक विवरण रख दिया गया है ।
[देखिये परिशिष्ट 83, अनुपत्र संख्या 2]

[THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESH): (a) to (c) A statement is laid on
the Table of the House. (See Appendix
LXXXIII, Annexure No. 2.)]

LOCATION OF HEAD OFFICE OF THE GENERAL INSURANCE CORPORATION

*19. SHRI DWIJENDRALAL SEN GUPTA:
SHRI SASANKASEKHAR
SANYAL: SHRI KALYAN ROY:
SHRI BHOLA PRASAD: SHRI SANAT
KUMAR RAHA: SHRI SHYAMLAL
GUPTA: SHRI NIREN GHOSH:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any representation from the Bengal National Chamber of Commerce Calcutta, in respect of location of the Head Office of the General Insurance Corporation at Calcutta instead of at Bombay; and

(b) if so, the decision taken in the matter?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRIMATI
SUSHILA ROHATGI): (a) Yes, Sir.

tt J English translation.

(b) On due consideration of the points raised in the representation, no change in the earlier decision to locate the head office of the General Insurance Corporation at Bombay, was deemed necessary.

WORKING OF COTTON CORPORATION OF INDIA

*20. SHRI S. B. BOBDEY:
SHRI A. G. KULKARNI:
SHRIMATI VIDYAWATI
CHATURVEDI: SHRIMATI
SATYAVATI
DANG: SHRI V. P.
PARASHAR: SHRI N. JOSEPH:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Cotton Corporation of India has completed its Balance-Sheet up to the 31st December, 1972; and if so, the details thereof; and

(b) whether any inquiry has been made about the working of the Corporation; if so, the results thereof?

THE MINISTER OF COMMERCE
(PROF. DEBIPRASAD CHATTO-
PADHYAYA): (a) No, Sir.

(b) While no formal enquiry as such has been held some time ago, a senior officer of the Ministry was asked to look into the working of the Corporation. The officer's report to my predecessor showed that the Corporation had been functioning satisfactorily.

CUT IN EXPORT DUTY ON JUTE-CARPET BACKING

*21. SHRI BABUBHAI M. CHINAI: SHRI
DAHABHAI V. PATEL: SHRI SUNDAR
MANIPATEL:

Will the Minister of COMMERCE be pleased to state:

(a) whether the State Trading Corporation has represented to Government for a cut in export duty on jute carpet backing to enable Indian